

HIGH COURT OF TRIPURA

AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/ 6340

25th July, 2018

NOTIFICATION

In partial modification of the Registry's prevailing roster, it is hereby notified that Hon'ble the Chief Justice will not sit in the Single Bench **on 27.07.2018 (Friday)**. Cases scheduled to be taken up by the Single Bench of His Lordship on 27.07.2018 shall be listed before the Single Bench of Hon'ble Mr. Justice S. Talapatra in addition to His Lordship's scheduled matters as per roster.

Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice Arindam Lodh will sit in the Division Bench in Court No.02 **on 27.07.2018 (Friday) at 10.30 AM** and will take up the Division Bench matters as per roster. Their Lordships will also sit in their respective Single Benches **on 27.07.2018 at 02.00 PM** and will take up the Single Bench matters as per roster.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 6341-66

25th July, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Director, Tripura Judicial Academy, Agartala;
11. The Registrar (Vigilance), High Court of Tripura, Agartala;
12. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. All the Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala;
17. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
- ✓ 19. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. All the Bench Sections, High Court of Tripura, Agartala,
25. Notice Board of the Court-house; and
26. Order File.


REGISTRAR (JUDICIAL)